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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.)	SHAHEN PRASHAN	<u>ADV.</u>	
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V.B. HSA ADVOCATES

FOR RESPONDENTS.

Joseph Kodanthara - Sr Counsel

Eric Correia

Aakash Rebelo } Advocate

Atul Desai

Kunjta Shah

i/b Kanga & Company
Advocates for Petitioner



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ORDER

TCP No. 46/397-398/NCLT/MB/MAH/2007

The Counsel for the Petitioner as well as Respondents are present.

On completion of oral submissions by the Petitioner's Counsel, at his request, instead of pushing this hearing to the schedule already given to the Respondent's side, the Petitioner's Counsel is hereby accommodated to make his remaining submissions in between 1-2 hrs. on 05.01.2018.

List this matter on 05.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)